

**NATIONAL COMPANY LAW TRIBUNAL
KOCHI BENCH**

**CORAM: SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	IA(IBC)/177/KOB/2024 in CP(IB)/45/KOB/2021
SECTION	REG.15 IBBI.
NAME OF PARTIES	K EASWARA PILLAI (LIQUIDATOR) IN THE MATTER OF SAVUTE TEXTILES PVT LTD .
PETITIONERS ADVOCATE/ PROFESSIONAL	K EASWARA PILLAI (LIQUIDATOR).
RESPONDENTS ADVOCATE/ PROFESSIONAL	

02 May 2024

ORDER

IA(IBC)/177/KOB/2024 in CP(IB)/45/KOB/2021

This is an IA bearing No. 177/KOB/2024 filed by the Liquidator of M/s Savute Textiles Private Limited under Regulation 15 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016 to place on record the 3rd Quarterly Progress Report for the period from 01.01.2024 to 31.03.2024.

Learned Liquidator, Mr. K Easwara Pillai appears through virtual mode and submits that the audited statement of accounts shall be filed within a period of 2 days by way of an affidavit. Registry is directed to list the said affidavit along with the present IA on **20.05.2024**.

Sd /-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**